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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 2399/2015 & CM No.4308/2015

KRIKA PADODE AND ANR

..... Petitioners

Through Mr Naman Joshi with Mr Hardeep
Singh and Mr Nipun Saxena,
Advocates.

versus

UNION OF INDIA & ANR.

..... Respondents

Through Mr Sanjay Jain, ASG with Ms
Monika Arora, CGSC, Mr Akash
Nagar and Mr Abhishek Choudhary,
Advocates for respondent No.1.
Ms Zubeda Begum, Standing
Counsel, GNCTD with Ms Sana
Ansari, Advocate for respondent
No.2/Delhi Police.

CORAM:

HON'BLE MR. JUSTICE BADAR DURREZ AHMED

HON'BLE MR. JUSTICE SANJEEV SACHDEVA

ORDER

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12.03.2015

Renotify before the Roster Bench on 18.03.2015.

BADAR DURREZ AHMED, J

SANJEEV SACHDEVA, J

MARCH 12, 2015

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